

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,  
ORDER SHEET**

COURT NO. : 121/08/2019 O.A./260/574/2018 S ROUT & ANOTHER

-V/S-

ALL INDIA INSTITUTE OF MEDICAL SCIENCES ITEM NO:58 FOR APPLICANTS(S) Adv.  
:Mr. D. P. Dhalsamant

FOR RESPONDENTS(S) Adv.:Mr. A. C. Deo

Notes of The Registry	Order of The Tribunal
	Heard Ld. Counsels for both the parties.
	Ld. Counsel for the applicant submitted that he has filed MA on 14.08.2019 requesting for withdrawing the OA on behalf of applicant No.2. Applicant No.1 had withdrawn earlier. Copy of the MA has been served to Ld. Counsel for the respondents who is also present.
	In view of the above submissions, the OA is disposed of as withdrawn.
	Copy of this order be given to Ld. Counsels for both the sides.
	( GOKUL CHANDRA PATI) MEMBER (A)
	pms